

जाइए ...**(व्यवधान)**... अग्रवाल जी, it is not fair. आप बैठ जाइए प्लीज़। ...**(व्यवधान)**... क्वेश्चन नं. 503. ...**(व्यवधान)**... आप बैठ जाइए...**(व्यवधान)**... I have called question No. 503. Question No. 502 खत्म हो गया है।...**(व्यवधान)**... क्वेश्चन नं. 503...*(Interruptions)* I am sorry...*(Interruptions)* This is incorrect...*(Interruptions)* Please sit down...*(Interruptions)* I am sorry, you cannot get protection for wrong things...*(Interruptions)*

MR. CHAIRMAN: This is not a matter which relates to the functioning of the House. Please resume your place. *(Interruptions)* Please. *(Interruptions)* Mr. Mysura Reddy, please resume your place. *(Interruptions)* Please. *(Interruptions)*

**श्री नरेश चन्द्र अग्रवाल:** सर, आपका संरक्षण चाहिए।...**(व्यवधान)**...

MR. CHAIRMAN: We are on Question No.503 now. *(Interruptions)* Please. *(Interruptions)* प्लीज़, आप बैठ जाइए। ...**(व्यवधान)**... अब नहीं हो सकता। ...**(व्यवधान)**... One minute. Let Question No.503 be answered.

#### **Availability of storage facilities**

\*503. SHRI R.C. SINGH : Will the Minister of CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that about 20 per cent of the wheat targeted to be procured this year will have to be stored in the open for want of proper storage facilities in the country;

(b) if so, the target for procurement this year and the available storage capacity with Food Corporation of India (FCI);

(c) whether it is a fact that a large quantity of wheat which was stored in the open, has been reported to have been damaged; and

(d) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (d) A statement is laid on the Table of the House.

#### **Statement**

(a) The wheat to be procured this year will be stored scientifically, both in covered godowns as well as in Covered and Plinth (CAP).

(b) The estimate for wheat procurement in RMS 2010-11 is 262.67 lakh tonnes and the available storage capacity (covered, CAP, owned and hired) with Food Corporation of India (FCI) as on 31.03.2010 is 288.36 lakh tonnes.

(c) No, Sir. Large quantity of wheat stored in CAP, has not been damaged, However, some quantity of wheat kept in CAP storage has become non-issuable due to rains, cyclone and natural calamities etc. which are beyond human control.

(d) Wheat stock damaged (non-issuable) stored in CAP by FCI during the last three years are as follows:

Year	Quantity of Wheat damaged (in MTs)	Value (in Rs. Lakh)
2007-08	147	6.73
2008-09	623	28.50
2009-10	716	32.73

**श्री आर.सी. सिंह:** सर, एफ.सी.आई. गोदामों की कमी से जूझ रहा है। उसने 28.54 लाख टन अनाज रखने के लिए additional storage capacity भाड़े पर ले रखी है। एक ओर राजस्थान में जयपुर के गांधी नगर एफ.सी.आई. डिपो के godown को शराब रखने के लिए भाड़े पर दिया गया है, जबकि हमारा गेहूँ खुले आकाश के नीचे सड़ रहा है। सर, यह बात न्यूज पेपर में भी छपी है...(व्यवधान)...

MR. CHAIRMAN: Please do not show any newspaper.

**श्री आर.सी. सिंह:** सर, खुले आकाश के नीचे गेहूँ सड़ रहा है। मैं मंत्री महोदय से जानना चाहता हूँ कि godowns को food grains रखने की बजाय शराब रखने के लिए भाड़े पर क्यों दिया गया? उनमें हमारे food grains रखे जाएँ, इसके लिए मंत्री जी क्या व्यवस्था कर रहे हैं?

PROF. K.V. THOMAS: Sir, as per the knowledge of the Government, no FCI godown is given for liquor storage. If any specific case is brought to our notice, it will be looked into.

Coming to Punjab, we have enough covered storage, the total capacity of which comes to 3,72,936 tonnes. We are in touch with the State Government and trying to see to it that, since we have much better production this year, we procure whatever comes to the market. With the assistance of the Punjab Government, we are procuring and storing whatever is coming to the market.

MR. CHAIRMAN: Ms. Mabel Rebello. Second supplementary. Yes.

**श्री आर.सी. सिंह:** सर, मंत्री महोदय का यह answer सटीक नहीं है। अगर मंत्री महोदय को जानकारी नहीं है तो वे इसे जानें। मैं तो यह कह रहा हूँ कि राजस्थान में जयपुर के गांधी नगर एफ.सी.आई. डिपो के godown में शराब रखी गयी है और उसके बाहर गेहूँ का स्टॉक पड़ा है। इसलिए मंत्री महोदय का यह जवाब सटीक नहीं है।

**श्री सभापति:** आपका सवाल क्या है?...(व्यवधान)...

**श्री आर.सी. सिंह:** सर, मेरा सवाल यह है कि...(व्यवधान)...

MR. CHAIRMAN: Just one minute. Let the hon. Minister reply.

SHRI SHARAD PAWAR: Sir, I have seen that report. This report was there in some of the newspapers that one of the godowns is being used for storage of liquor. I have gone into the details. I have collected the information. Sir, that godown is not controlled by the FCI. There are a number of warehouses. Some of them are with the State Governments. Some of them are with the Central Warehousing Corporation. Some of them are with the State Warehousing

Corporations. The entire capacity is not blocked or booked by the FCI. Wherever there is vacant capacity, the concerned authorities are giving that to various people for different purposes. It is true that that particular godown, which does not belong to FCI, was given for storage of liquor.

MR. CHAIRMAN: Thank you. Ms. Rebello.

श्री आर.सी. सिंह: सर, मेरा दूसरा question? ...(व्यवधान)... वह तो पहला ही था।

श्री सभापति: आपके दो सवाल हो गये, ...(व्यवधान)... Sorry. Please don't mislead the Chair.

श्री आर.सी. सिंह: नहीं सर, एक ही सवाल हुआ है।

श्री सभापति: नहीं, नहीं। आपके दो सवाल हो गये हैं। I am sorry. Please. (*Interruptions*)

SOME HON. MEMBERS: Sir, he has asked only one. (*Interruptions*)

MR. CHAIRMAN: Wrong. (*Interruptions*)

SHRIMATI BRINDA KARAT: Sir, only one. (*Interruptions*)

MR. CHAIRMAN: Wrong. (*Interruptions*) No, no. Please resume your places. (*Interruptions*)

SHRI D. RAJA: Sir, he has asked only one supplementary.

MR. CHAIRMAN: No, no. I am sorry. (*Interruptions*) This business of asking serial questions cannot go on. Please go ahead with your question. (*Interruptions*) Mr. Raja, please. This is not your turn (*Interruptions*)

SHRI D. RAJA: Sir, he has asked only one supplementary. You can check the record. (*Interruptions*)

SHRIMATI BRINDA KARAT: Sir, he did not ask the second supplementary. Please check the records. (*Interruptions*) He was repeating the same question.

MS. MABEL REBELLO: Shall I go ahead, Sir?

MR. CHAIRMAN: Yes.

MS. MABEL REBELLO: Sir, off and on we see on the television that in this current year almost Rs.800 crores worth wheat was destroyed in Punjab. I want to know from the hon. Minister whether he is making any budgetary provision this year onwards to construct state-of-the-art godowns, the modern godowns to store all the wheat that you will procure so that not a grain of wheat is destroyed in this current year. I want to know from the hon. Minister whether any budgetary provision will be made for this, and when the construction of modern godowns will be completed so that 120 crores people of India can really have the advantage of having good food. ...(*Interruptions*)

PROF. K.V. THOMAS: Sir, regarding the damage of foodgrains in CAP and other storage facilities of the FCI, I would like to say that if you look at the data, you will find that even though there is a damage, it is of very negligible quantity, looking at the huge quantity of foodgrains the FCI is handling. Sir, in 2007-08, the quantity of wheat damaged was 147 metric tonnes.

...(Interruptions)... In the year 2008-09, the quantity of wheat damaged was 623 metric tonnes, and in 2009-10, it is 716 metric tonnes. Sir, we are handling a very huge quantity of wheat and rice. Sir, it is not only the FCI, the State Governments and other agencies are also helping us in this regard. Sir, we have a large scheme for the construction of storage facilities with the assistance of State Governments. We are in touch with all the State Governments in a large number of projects, and with assistance from the State Governments, we will be able to have the state-of-the-art storage facilities.

MR. CHAIRMAN: Now, Shri H.K. Dua. ...(Interruptions)...

MS. MABEL REBELLO: Sir, the hon. Minister has not answered my question.

MR. CHAIRMAN: I am sorry. You can't keep on asking questions. ...(Interruptions)...

MS. MABEL REBELLO: Sir, my question is not answered. I asked about the budgetary provision made for this year. He did not answer it. ...(Interruptions)...

MR. CHAIRMAN: Is there any answer to that question available? ...(Interruptions)...

SHRI H.K. DUA: Sir, the answer given by the Government paints a misleading picture virtually bordering on complacency, and gives an impression that all is well on the storage front. The figures given are very limited. The FCI figures regarding damage under the scheme called CAP are, in 2007-08, it was 147 metric tonnes; in 2008-09, it was 623 metric tonnes and in 2009-10, it is 716 metric tonnes. Sir, anybody can go to Punjab and Haryana for a day and see how short is the facility for storing grains. The Farmers Commission has given report which is scary on the storage front. Nearly 30 per cent of the perishable commodities get lost every year. The nation suffers a loss and the growers suffer a loss. I would like to know as to what plans the Government has to step up the building storage facility so that we don't lose any grain, or any of the perishable commodity further.

PROF. K.V. THOMAS: Sir, as I told in reply to the last question, we have taken a number of steps to have new storage facilities. We are in touch with the State Governments. These facilities are done by the State Governments, the FCI and the CWC. Sir, we are giving a lot of funds to the State Governments for this purpose. We have got a specific scheme; there is a seven-year scheme, which includes the private enterprises also. So, new schemes are being implemented. Sir, this is being done with the assistance of the State Governments.

**श्री नरेश चन्द्र अग्रवाल:** सभापति जी, शायद माननीय मंत्री जी को ज्ञात होगा कि उत्तर प्रदेश में लेवी के चावल की पूरी खरीद FCI को करनी है, क्योंकि उत्तर प्रदेश सरकार ने इसका जिम्मा FCI को दे दिया है और चूंकि FCI के पास भंडारण की क्षमता नहीं है, इसलिए वह लेवी का चावल नहीं खरीद पा रही है। इस वजह से उत्तर प्रदेश में लेवी का चावल बिल्कुल खरीदा नहीं जा रहा है। दूसरी तरफ गेहूं की खरीद भी कम हो रही है,

क्योंकि भंडारण की क्षमता नहीं है। मैं माननीय मंत्री जी से जानना चाहूंगा कि क्या वे उत्तर प्रदेश में भंडारण क्षमता को बढ़ाने के लिए कोई कदम उठा रहे हैं? क्या उन्होंने इसके लिए कोई action plan बनाया है? यदि हां, तो इसके बारे में बताने की कृपा करें।

**श्री शरद पवार:** सभापति महोदय, इसमें दो बातें हैं। उत्तर प्रदेश में FCI खरीद कर रही है, यह बात सही है। वहां पर FCI द्वारा जगह-जगह पर purchase शुरू है, मगर मैं इतना स्वीकार करता हूँ कि सभी जगह पर जहां मंडी है, वहां सभी purchase centers पर FCI के सेंटर्स नहीं हैं। सभी राज्यों में जो FCI purchase करती है, उनमें से बहुत जगह FCI डायरेक्ट किसानों से खरीदती नहीं है। वहां की स्टेट गवर्नमेंट की एजेंसी किसानों से खरीदती है, जिनको advance financial support FCI देती है और एजेंसी किसानों से खरीदने के बाद FCI को transfer करती है। हिन्दुस्तान की सभी मंडियों में FCI की अपनी एक मशीनरी खड़ी करना आसान नहीं है, इतने लोग उनके पास नहीं हैं। FCI की जिम्मेदारी स्टेट एजेंसी से खरीदना, स्टोर करना, ट्रांसपोर्ट करना और स्टेट गवर्नमेंट को public distribution के लिए available करना है। उत्तर प्रदेश ने जो पूरी जिम्मेदारी FCI के ऊपर दे दी है, वह FCI कभी पूरी नहीं कर सकती है। सरकार के सामने यह बात लाई गई है कि इसमें वहां की cooperative institutions और अन्य एजेंसियों की मदद की आवश्यकता है। यदि यह मिलेगी, तो हम वहां पर ठीक तरीके से खरीदेंगे। उत्तर प्रदेश से मेरे पास बहुत शिकायतें आ रही हैं कि किसानों को minimum support price नहीं मिलती है, क्योंकि वहां जितने खरीद केन्द्र की आवश्यकता है, उतनी खरीद केन्द्र वहां पर नहीं हैं और इसकी कीमत किसानों को चुकानी पड़ती है। इसको दुरुस्त करने की आवश्यकता है और हम यह बात उत्तर प्रदेश सरकार के ध्यान में लाए हैं।

**श्री नरेश चन्द्र अग्रवाल:** महोदय, यह सरकार के ऊपर आरोप है...(व्यवधान)...

**श्री सभापति:** देखिए, अब इस पर discussion नहीं होगा...(व्यवधान)...

**श्री नरेश चन्द्र अग्रवाल:** महोदय, यह सरकार के ऊपर आरोप है...(व्यवधान)...

**श्री सभापति:** देखिए, अब इस पर discussion नहीं होगा...(व्यवधान).... नहीं, नहीं, यह नहीं होगा...(व्यवधान)...

**श्री ब्रजेश पाठक:** महोदय, कोई मंत्री राज्य सरकार पर आरोप लगाए...(व्यवधान).... यह ठीक बात नहीं है...(व्यवधान)...

**श्री सभापति:** यह discussion की जगह नहीं है...(व्यवधान).... आप बैठ जाइए...(व्यवधान)...

**श्री ब्रजेश पाठक:** महोदय, राज्य सरकार पर आरोप लगाया गया है...(व्यवधान).... इसको कार्यवाही से निकाला जाना चाहिए...(व्यवधान)...

MR. CHAIRMAN: I am afraid this is not correct...(Interruptions)... Please resume your place...(Interruptions)...

**श्री ब्रजेश पाठक:** महोदय, राज्य सरकार पर आरोप लगाकर अपने को बचाना चाहते हैं...(व्यवधान)...

**श्री सभापति:** कृपया आप बैठ जाइए...(व्यवधान).... कृपया आप बैठ जाइए...(व्यवधान)...

**श्री ब्रजेश पाठक:** महोदय, अगर आप इसे कार्यवाही से नहीं निकालेंगे, तो हम सदन का बहिष्कार करेंगे...(व्यवधान)...

**श्री सभापति:** कृपया आप बैठ जाइए...(व्यवधान)...

**श्री ब्रजेश पाठक :** महोदय, अगर आप इसे delete नहीं करते हैं, तो हमें सदन को छोड़ना पड़ेगा...(व्यवधान)...

**श्री सभापति:** देखिए, ऐसे नहीं होता है, अगर आपको कोई शिकायत है, तो आप उसे सही तरीके से उठाइए। रिकॉर्ड examine होगा, उसके बाद फैसला होगा...(व्यवधान)...

**श्री ब्रजेश पाठक:** राज्य सरकार पर आरोप लगाकर आप सरकार चलाने चाहते हैं, यह नहीं हो सकता है ...**(व्यवधान)**...

MR. CHAIRMAN: I am sorry this is not correct. ...**(Interruptions)**...

**श्री नरेश चन्द्र अग्रवाल:** महोदय, मैंने दो सवाल किया था ...**(व्यवधान)**...

**श्री सभापति:** सवाल एक होता है ...**(व्यवधान)**...

**श्री नरेश चन्द्र अग्रवाल:** महोदय, मैंने गेहूं की खरीद के बारे में भी पूछा था ...**(व्यवधान)**...

**श्री ब्रजेश पाठक:** महोदय ...**(व्यवधान)**...

MR. CHAIRMAN: I have already given a ruling on this. Now let the next question be addressed. ...**(Interruptions)**...

**श्री नरेश चन्द्र अग्रवाल:** महोदय ...**(व्यवधान)**...

**श्री ब्रजेश पाठक:** महोदय ...**(व्यवधान)**...

MR. CHAIRMAN: I will examine the record and then decide. Thank you. Question No.504.

\*504. [The questioner (Shri Ravi Shankar Prasad) was absent.]

### **इस्पात की मांग में वृद्धि**

\*504. **श्री रवि शंकर प्रसाद :** क्या **इस्पात मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि विगत छः महीनों के दौरान देश में इस्पात की मांग में वृद्धि हुई है;

(ख) यदि हां, तो दिसंबर, 2009 से मार्च, 2010 की अवधि के दौरान इस मांग में कितने प्रतिशत वृद्धि हुई है;

(ग) क्या इस मांग को पूरा करने के लिए देश में इस्पात के प्रचुर मात्रा में उत्पादन की क्षमता स्थापित की गई है; और

(घ) यदि हां, तो उत्पादन-क्षमता एवं मांग के बीच का अंतराल कितना है?

**इस्पात मंत्री (श्री वीरभद्र सिंह):** (क) से (घ) एक विवरण सदन के पटल पर रख दिया गया है।

### **विवरण**

(क) देश में इस्पात की मांग परिसर्जित इस्पात की खपत से जुड़ी हुई है। संयुक्त संयंत्र समिति (जेपीसी) द्वारा संकलित अनंतिम आंकड़े यह इंगित करते हैं कि गत 6 माह अर्थात् अक्तूबर से मार्च, 2009-10 के दौरान परिसर्जित इस्पात की घरेलू खपत में गत वर्ष की समान अवधि की तुलना में 11.3 प्रतिशत की वृद्धि दर्ज की गई है।

(ख) दिसंबर, 2009 की तुलना में मार्च, 2010 में परिसर्जित इस्पात की खपत 19.4 प्रतिशत बढ़ी है। तथापि, इस्पात की खपत का पैटर्न मौसमी परिवर्तनों पर निर्भर करता है।

(ग) और (घ) वर्ष 2009-10 के लिए जेपीसी द्वारा जारी अनंतिम आंकड़ों के अनुसार अपरिष्कृत इस्पात की 72.76 मिलियन टन घरेलू क्षमता की तुलना में परिसर्जित इस्पात का उत्पादन 59.69 मिलियन टन और परिसर्जित इस्पात की घरेलू खपत 56.48 मिलियन टन है। इससे इंगित होता है कि देश में इस्पात की वर्तमान मांग से इस्पात उत्पादन की घरेलू क्षमता अधिक है।